

**REPORTABLE**

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

**CIVIL APPEAL NO. 13726 OF 2015**

[Arising out of SLP (C) No. 7113 of 2015]

Ram Charan Singh Prajapati

.. Appellant

Versus

State of U.P. & Others

.. Respondents

**JUDGMENT**

**Vikramajit Sen, J.**

Leave granted.

In view of our detailed Judgment passed in main Civil Appeal No.13727 of 2015 arising out of SLP(C)No.36166 of 2014, this Appeal stands dismissed.

The impugned Judgment is upheld, but without imposition of costs.

.....J.  
(VIKRAMAJIT SEN)

.....J.  
(ABHAY MANOHAR SAPRE)

New Delhi,  
November 26, 2015.

# SUPREME COURT OF INDIA



JUDGMENT